

Pollution Under Control (PUC) Certificate due to lesser number of test centres in various parts of the country;

(b) if so, the details thereof and Government's response thereto;

(c) whether Government is considering to launch 'Mobile Pollution Check Vehicle' at consumers' doorstep, with more transparent pollution check of motor vehicles in the country; and

(d) if so, the details thereof?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) No such information is available.

(c) and (d) No such proposal is under consideration.

Encroachment of NHs in Punjab

937. SHRI SHAMSHER SINGH DULLO: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that National Highways passing through State of Punjab are full of encroachments; and

(b) if so, the steps taken by Government to remove such encroachments identified by the National Highways Authority of India?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) Illegal encroachments on the land of National Highways are removed from time to time by the Competent Authority. Under the provision of the Control of National Highways (Land & Traffic) Act, 2002, removal of unauthorized occupation of National Highway land is taken up by the Highway Administrations established under the Act.

Adoption of Motor Vehicles Act

938. PROF. M.V. RAJEEV GOWDA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of States that have adopted the new Motor Vehicles (MV) Act, in entirety without any modifications or changes;